

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.244/Chd/Pb/2017

In the matter of:

Fine Switch Gears Pvt. Ltd.

...Petitioner.

Versus

Registrar of Companies,
Punjab & Chandigarh.

...Respondent.

Present: Mr. Yash Pal Gupta, Advocate for the petitioner

On request adjourned to 09.01.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

December 07, 2017.
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